

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

53(ND)09

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
31.01.2018**

**NAME OF THE COMPANY: M/s Data Infosys Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**


<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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Present: Ms. Swaralipi Deb Roy and Mr. R. K. Gupta, Advocates for the  
Petitioner  
Mr. Vivek Malik and Mr. Dhawal Malik, Advocates for the  
Respondent

**ORDER**

List this case for directions on 9<sup>th</sup> February, 2018.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**